

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD**

Sub:- High Court for the State of Telangana at Hyderabad – Letter received from the Member Secretary, Telngana State Legal Services Authority, Hyderabad – State Level consultation on implementation of Juvenile Justice (Care and Protection of Children's) Act, 2015 with specific focus on provisions of Rehabilitation of Children on 29th and 30th June, 2019 at Shravan Kumar Hall in Tungabadra Building in Dr. MCRHRD, Hyderabad – Nomination of Chairpersons of Juvenile Justice Boards – Reg.

Ref:- Letter Roc.No. 1318/TLSA/2019, dated 10.06.2019, from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER: ROC.NO. 421 /SO/2019, DATED 26.06.2019

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the State Level Consultation on implementation of Juvenile Justice (Care and Protection of Children's) Act, 2015 with specific focus on provisions of Rehabilitation of Children to be held on 29th and 30th June, 2019, at Shravan Kumar Hall in Tungabadra Building in Dr. MCRHRD, Hyderabad, Telangana.

- 1 SMT. T.ANITHA
V Addl. Chief Metropolitan Magistrate, (**Juvenile Court**)
Hyderabad
- 2 SMT. P.ARUNA KUMARI
Junior Civil Judge (**Juvenile Court**)-cum-Judicial Magistrate
of First Class, Adilabad
- 3 SMT C.SAMPATHI RAO CHANDANA
I Addl. Junior Civil Judge (**Juvenile Court**)-cum-I Additional.
Judicial Magistrate of First Class, Karimnagar
- 4 SMT. N.ANITHA REDDY
I Addl. Junior Civil Judge (**Juvenile Court**) -cum-I Addl.
Judicial Magistrate of First Class, Khammam
- 5 SMT. B.DEEPTI
Junior Civil Judge (**Juvenile Court**)-cum-Judicial Magistrate
of First Class, Mahabubnagar
- 6 SMT M.KALPANA
Addl. Junior Civil Judge (**Juvenile Court**), Sangareddy.
- 7 SMT. V.MADHAVI LATHA
Junior Civil Judge (**Juvenile Court**) Nalgonda.
- 8 Smt G.KALARCHANA
I Addl. Junior Civil Judge (**Juvenile Court**), Nizamabad
- 9 SMT. G.KAVITHA DEVI
II Metropolitan Magistrate (**Juvenile Court**), Cyberabad at
L.B.Nagar
- 10 SMT. A.NIRMALA
IV Addl. Junior Civil Judge (**Juvenile Court**), Warangal.


REGISTRAR GENERAL

26.06.19.

To

1. The Individual concerned
2. The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court.)

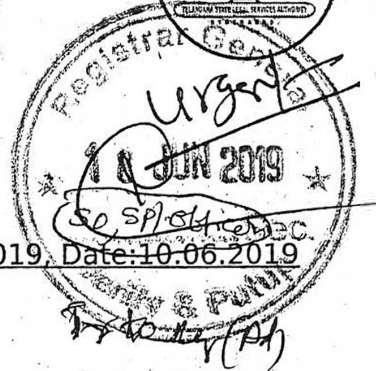


GOVERNMENT OF TELANGANA
TELANGANA STATE LEGAL SERVICES AUTHORITY
Nyaya Seva Sadan, City Civil Court Compound
Purani Haveli, Hyderabad -500 002
E-Mail: telanganaslsa@gmail.com
Website: www.tlsa.telangana.gov.in



A. SANTHOSH REDDY
Member Secretary
(District & Sessions Judge)

ROC.No.1318/TLSA/2019 Date:10.06.2019



To
The Registrar General,
High Court for the State of Telangana,
Hyderabad.

Sir,



Sub: State Level Consultation on Implementation of Juvenile Justice (Care and Protection of Children) Act, 2015 with specific focus on Provision of Rehabilitation of Children on 29th & 30th June, 2019 at Shraavan Kumar Hall in Thungabhadra building in Dr. Marri Chenna Reddy Human Resources Development Institute, Hyderabad - Regarding.

Adverting to the subject cited, I am to state that the Telangana State Legal Services Authority in coordination with "Bachpan Bachao Andolan" has proposed to convene a State Level Consultation on **Implementation of Juvenile Justice (Care and Protection of Children) Act, 2015** with specific focus on provision of Rehabilitation of Children with the Stake holders who would have role in implementation such as Secretaries of DLSAs, Chairpersons of JJB, Chairpersons of CWCs, District Probation Officers, Members of Child Protection Societies, Members of District Child Protection Units, SJPUs, Superintendents of Child Care Institutions, Spl. Public Prosecutors attached to JJBs and Superintendents of Observation Homes, etc. on 29th & 30th June, 2019 at Shraavan Kumar Hall in Thungabhadra building in Dr. Marri Chenna Reddy Human Resources Development Institute, Jubilee Hills, Hyderabad. **Hon'ble Sri Justice Raghvendra Singh Chauhan, Acting Chief Justice, High Court for the State of Telangana and Executive Chairman, Telangana State Legal Services Authority** is pleased to inaugurate and participate in the Programme.

I, am therefore, directed to request the Hon'ble High court to nominate the Chairpersons of Juvenile Justice Boards (JJBs) in the State of Telangana to participate in the above Consultation Meet on 29th and 30th June, 2019 at the venue mentioned above. The programme schedule is enclosed herewith.

Yours faithfully,


MEMBER SECRETARY

For to R(V)
on 24/6/19

PROGRAMME SCHEDULE

Organizers:	Telangana State Legal Services Authority & Bachpan Bachao Andolan
Subject :	State Level Consultation on Implementation of Juvenile Justice (Care and Protection of Children) Act, 2015 with specific focus on provision of Rehabilitation of Children
Participants :	Secretaries of DLSAs, Officials of Women & Child Welfare Department, Chairpersons of JJB, Chairpersons of CWCs, Probation Officers, Members of Child Protection Society, District Child Protection Units, SJPUs, Child Welfare Police Officers, Child Care Institutions, Public Prosecutors attached to JJBs and Superintendents of Observation Homes.
Venue:	Shravan Kumar Hall in Thungabhadra building in Dr. Marri Chenna Reddy Human Resources Development Institute, Jubilee Hills, Hyderabad
Date:	29.06.2019 & 30.06.2019

SESSION PLAN (Day-1)

Timings		
08.30 AM TO 09.30 AM	Break-fast & Registration	
09.30 AM to 10.15 .A.M	Inaugural Session	
<u>WORKING SESSION - I</u>		
Timings	Topic	Resource Person
10.15 AM to 10.30 PM	Introductory remarks on 'Sampurna Behura' Judgment.	Sri S.C. Sinha, IPS Head, Bachpan Bachao Andolan & Global Policy Institute for Children, KSCF
10.30 A.M. to 11.20 A.M	Over view and the salient features of the Judgment	Mr. Dhananjay Tingal Executive Director, BBA
11.20 A.M. TO 11.40 A.M	Tea Break	
<u>WORKING SESSION - II</u>		
11.40 AM TO 12.15 P.M.	Presentation - Over view of J J Act	Mr. Dhananjay Tingal Executive Director, BBA
12.15 P.M. TO 01.15 PM	Panel discussion on the Current Status of Implementation of J J Act in the State	State Government representative preferably from WCD
1.15 P.M TO 2.00 PM	LUNCH BREAK	
<u>WORKING SESSION - III</u>		
2.00 PM TO 3.20 P.M	Panel Discussion - Convergence of Stake Holders for Implementation of JJ Act.	Representative from WCD, BBA, Police, SCPCR, CSOs
3.20 PM TO 3.40 PM	Tea Break	
3.40 PM to 4.25 P.M	Drafting of Recommendations and Action Plan	Representative from WCD, BBA, Police, SCPCR, CSOs
4.25 PM to 4.50 PM	Presentation of Recommendations	

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SESSION PLAN (Day-2)

8.30 A.M. to 9.45 A.M.

Break-fast

<u>WORKING SESSION - I</u>		
Timings	Topic	Resource Person
10.30 AM to 11.10 AM	Presentation on child labour (SOP)	
11.10 A.M. to 11.45 A.M	Key Note by Speaker	
11.45 A.M. to 12 Noon	Tea Break	
<u>WORKING SESSION - II</u>		
12 Noon to 12.45 P.M.	Over view of rehabilitation of rescued child labour – Issues and challenges	
12.45 P.M. to 01.15 PM	Status of child labour in the State, schemes, programmes and implementation of child labour (Prohibition and Regulation) Acts, SOP in the State	Prl. Secretary to Government, Labour Department, Government of Telangana
1.15 P.M TO 2.00 PM	LUNCH BREAK	
<u>WORKING SESSION - III</u>		
2.00 PM TO 3.00 P.M	Panel Discussion – Implementation of Child Labour Laws and Rehabilitation measures in the State	Representative from WCD, BBA, Police, Child Line and UNICEF
3.00 PM TO 3.30 PM	Presentation by CSO on the status of child labour	Labour Department, Child line UNICEF
3.30 PM to 3.45 P.M	Open House	
Tea Break (3.45 P.M. to 4.00 P.M)		
4.00 PM to 4.45 PM	Drafting of recommendations and action plan	Group Presentations
4.45 P.M. to 5.15 P.M.	Presentation of recommendations	Group Presentations
5.15 PM to 5.20 PM	Vote of Thanks	Ms. Chandana Maripalli State Coordinator, BBA